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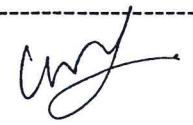
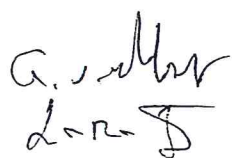
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : S.RAMAMURTHY
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1) 6.	CP. 18 / 17.	Counsel for 2nd, 3rd, 4th Respondent for 4th & 5th	 M.B. VALIYATH
2)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	 G. V. MOHAN KUMAR
3)	D.R. JANARTHANAN		

ORDER

Counsel for petitioner present. Counsel for R2, R3 & R4 present. Shri Janarthanan, Engineer, working in R1 company caused appearance on behalf of R1 company and prayed time for engaging a counsel. Time is extended at request. As per the order dated 17.08.2017 passed by this Tribunal, Counsel for petitioner has sent notice to R1, R5 & R6 and filed an affidavit showing proof of the same. Perused the same. R5 & R6 called absent. Service of notice to R5 & R6 is held sufficient. In the circumstances, R5 and R6 are proceeded ex parte. Time extended at request for filing counter by R2 to R4. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)